education to all children in the age group of six to fourteen years. The RTE Act has come into force from 1st April, 2010. The Sarva Shiksha Abhiyan (SSA) programme shall be the main vehicle for implementation of the RTE Act. The existing funding pattern between Centre and States is in the ratio of 65:35 for first two years of the Eleventh Plan, 60:40 for the third year, 55:45 for the fourth year and 50:50 thereafter. In respect of North East States the funding pattern is in the ratio of 90:10. A revised funding pattern is under consideration.

State Resource Centres

645. SHRI M.P. ACHUTHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that National Literacy Mission (NLM) has set up 26 State Resource Centres (SRCs) across the country with the aim of providing academic and technical resource support to the State Governments under the adult and continuing education programmes called Saakshar Bharat Programme;
- (b) if so, the details of these SRCs and the nature of support extended by Government to these SRCs during the last three years;
- (c) whether it is a fact that Government has stopped financial assistance to SRC Shillong from the financial year 2010-11; and
 - (d) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) No, Sir. National Literacy Mission has not set up any State Resource Centres in the country. However, under the Scheme of Support to Voluntary Agencies for Adult Education and Skill Development, financial assistance is extended to voluntary agencies for setting up of State Resource Centres (SRCs). The list of State Resource Centres sanctioned, as on date, is given in Statement (See below). State Resource Centres were eligible to receive annual financial assistance upto Rs. 60.00 lakhs for category 'A' and Rs. 40.00 lakhs for category 'B'. With effect from 1.1.2009, the financial assistance has been enhanced to Rs. 100.00 lakhs for category 'A' and Rs. 70.00 lakhs for category 'B'.

(c) and (d) The Guidelines for Management, Planning and Operation of the SRCs *inter alia* provide that such centres which are already functioning under the aegis of Universities need to be brought under the aegis of registered voluntary agencies. Further, assistance under the Scheme of Support to Voluntary Agencies for Adult Education and Skill Development which has become implementable with effect from 1.4.2009 is extended only to such Public charitable Trusts, not-for profit companies registered under Section 25-C of Companies Act, and registered Societies as would meet the eligibility criteria fixed by the Government of India. Since SRC Shillong does not meet this eligibility, financial assistance to the SRC has been kept in abeyance.

Statement

State Resource Centres

S.No.	State Resource Centres
1	2
Category 'A'	
Entitlement grant: 100,00,000/-	
ī.	SRC, Guwahati, Assam
2.	SRC, Hyderabad (A.P.)
3.	SRC, Patna (ADRI), Bihar
4.	SRC, Deepayatan (Patna), Bihar
5.	SRC, Bhopal, Madhya Pradesh
6.	SRC, Rohtak, Haryana
7.	SRC, Shimla, Himachal Pradesh
8.	SRC, Ranchi, Jharkhand
9.	SRC, Mysore, Karnataka
10.	SRC, Thiruvananthapuram, Kerala
11.	SRC, Indore, Madhya Pradesh
12.	SRC, Chennai, Tamil Nadu
13.	SRC, Dehradun, Uttarakhand
14.	SRC, Jaipur Rajasthan
15.	SRC, Lucknow, Uttar Pradesh
16.	SRC, Pune, Maharashtra
17.	SRC, Kolkata, West Bengal
Category 'B'	
Entitlement grant: 70,00,000/-	
1.	SRC, Raipur, Chhattisgarh
2.	*SRC, Ahmedabad, Gujarat
3.	*SRC, New Delhi
4.	SRC, Aurangabad, Maharashtra

1	2
5.	*SRC, Chandigarh
6.	*SRC, Shillong, Meghalaya
7.	SRC, Agartala, Tripura
8.	*SRC, Srinagar (J and K)
9.	SRC, Bhubaneswar, Orissa
10.	SRC, Itanagar, Arunachal Pradesh
11.	SRC, Vishakhapatnam, Andhra Pradesh
12.	SRC, Jodhpur, Rajasthan
13.	SRC, Jhansi, Uttar Pradesh

^{*}Working under aegis of Universities and release of grant kept in abeyance.

Financial assistance for SSA by United Kingdom

†646. SHRI KALRAJ MISHRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether as per report of UK's Department of International Development, 24 per cent share of the financial assistance, which was provided to India by United Kingdom was meant for education and the audit of the amount allocated for the Sarva Shiksha Abhiyan has revealed that there is no record of an amount of seven crore pounds (rupees four arab seventy nine crore) in the account books and an amount of one crore and forty lac pounds has been spent on items which have nothing to do with schools; and
- (b) if so, the steps being taken by Government to check such a large-scale corruption?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) Several Newspapers had reported on 15.6.2010 that United Kingdom's Department for International Development (DFID) is launching an inquiry into the alleged misuse of funds under Serva Shiksha Abhiyan (SSA). DFID has however clarified that the U.K. Government is not proposing to investigate SSA.

(b) Question does not arise.

Mid-Day-Meal scheme

- 647. DR. GYAN PRAKASH PILANIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether under Mid-Day-Meal scheme every student attending the eligible institution has to be provided Mid-Day-Meal on all school days;

[†]Original notice of the question was received in Hindi.